Foodgrains Requirement

1499. Shri Nitiraj Singh Chaudhary: Will the Minister of Food and Agriculture be pleased to state:

(a) foodgrains requirement of each individual per year according to the international standard;

(b) what percentage of population requires foodgrains;

(c) the daily requirements of foodgrains in the country per each individual; and

(d) whether the above demand is in excess of the international standard?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasaheb Shinde): (a) There is no fixed international standard of foodgrains requirement of each individual per year. Intake of foodgrains vary from country to country.

(b) In India everybody requires foodgrains.

(c) There is no uniform daily requirement of foodgrains per person even in India. The requirement of foodgrains by a person depends on his income, his food habits, the fact whether the person lives in rural area or in a city or town, etc.

(d) In the absence of an international standard and an Indian standard, it is not possible to say whether the Indian standard is in excess of the international standard.

Ships and their Tonnage

1500. Shri Baburao Patel: Will the Minister of Transport and Shipping be pleased to state:

(a) the number of ships and the total tonnage and their categories in India as on the 31st March, 1967;

(b) the names of various Shipping Companies and the number of ships and their tonnage owned or controlled by each; and

(c) the names of routes and countries to which the various ships serve company-wise?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) to (c). Three statements giving the requisite information are laid on the Table of the House. [*Placed in Library. See* No. LT-529/67].

Food Corporation of India

1501. Shri Baburao Patel: Will the Minister of Food and Agriculture be pleased to state:

(a) quantity of foodgrains procured and distributed by the Food Corporation of India so far since its inception; and

(b) how far the Food Corporation of India has been able to solve the food problem of the country?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasahib Shinde): (a) Since its inception a quantity of about 26·5 lakh tonnes of foodgrains has been purchased by the Food Corporation of India upto 30th April, 1967. The Corporation undertakes purchases of foodgrains in different States either on behalf of the State Governments or for export to other States. Details of quantity of foodgrains distributed by the Corporation during this period are awaited.

(b) The Food Corporation has been set up to work as a public sector agency for the purchase and distribution of foodgrains, which is only one of the measures taken by the Government to solve the food problem of the country.

फसल ऋण योजना

1502. **श्री देवराव पाटिल :** क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या फसल ऋण योजना को

देश के सभी राज्यों में क्रियान्वित कर लिया गया है; और

(ख) यदि हां, तो उन राज्यों के नाम क्या हैं और इसे कब से क्रियान्वित किया गया है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य-मंत्री (श्री अन्नासाहिब शिन्दे) : (क) और (ख). एक विवरण संलग्न है ।

विवरण

फसल ऋण प्रणाली की कार्यान्विति में हुई प्रगति

1. आन्ध्र प्रदेश	खरीफ 1966 से लागू की गई है ।
2. असम	सघन कृषि जिला कार्यक्रम तथा अधिक पैदावार वाली किस्मों के कार्यक्रम के क्षेत्रों में शुरूआत की गई है ।
3. बिहार	सघन कृषि जिला कार्यक्रम तथा अधिक पैदावार वाली किस्मों के कार्यक्रम के क्षेत्रों में शुरूआत की गई है । इस योजना को खरीफ 1967 से राज्य भर में लागू किया जाना है ।
4. गुजरात	फसल ऋण प्रणाली लम्बे अर्से से लागू है ।
5. जम्मू तथा काश्मीर	सघन कृषि जिला कार्यक्रम तथा अधिक पैदावार वाली किस्मों के कार्यक्रम के क्षेत्रों में शुरूआत की गई है ।
6. केरल	रबी 1966 से कार्यान्वित की [illegible] है ।
7. मद्रास	फसल ऋण प्रणाली संशोधित [illegible] ।
8. मध्य प्रदेश	कुछ जिलों में खरीफ 1966 से तथा अन्य जिलों में रबी 1966 से कार्यान्वित की गई है ।
9. मैसूर .	कुछ जिलों में खरीफ 1966 से लागू की गई है ।
10. महाराष्ट्र	फसल ऋण प्रणाली लम्बे अर्से से लागू है ।
11. उड़ीसा	चुने हुए जिलों में रबी 1966 में आंशिक तौर पर लागू की गई है और खरीफ, 1967 से राज्य भर में लागू की जा रही है ।
12. पंजाब तथा हरियाणा	यह योजना संशोधित रूप में खरीफ 1966 से लागू की गई है ।
13. राजस्थान	खरीफ 1966 से लागू की गई है ।
14. उत्तर प्रदेश	अधिक पैदावार वाली किस्मों के क्षेत्रों में खरीफ 1966 से लागू की गई है और अन्य क्षेत्रों में खरीफ 1967 से लागू की जा रही है ।
15. पश्चिमी बंगाल	दो जिलों में खरीफ 1966 से आंशिक तौर पर लागू की गई है और खरीफ 1967 से सारे राज्य में लागू की जा रही है ।
16. नागालैण्ड	इस प्रणाली को लागू करने के बारे में अभी कोई निर्णय नहीं किया गया है ।

Collection of Road Tax Fees in Delhi

1562. **Shri D. N. Deb: Will the Minister of Transport and Shipping be pleased to state:**

(a) whether there is any proposal to allow vehicle owners in Delhi to